the security forces in the Kashmir valley during the past three months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) As per information available, Pakistan has continued to induct sophisticated weapons and equipments into the State of Jammu & Kashmir to sustain the 'proxy war' launched by it in the State. Apart from A.K. Series rifles, gum, disposable rocket launchers, the weapons include S.V.D. Dragunov sniper rifles with telescopic sights, remote control devices PK machine gun, mortars and explosives like RDX.

The recoveries of arms and ammunitions by the security forces in Kashmir valley from November 1993 to January, 1994 include;

				<u></u>
rocket launcher	's .			-23
machine guns				—29
mortars .				3
kalashnikov rifl	c s .			623
pistols .				258
guns				18
grenades				724
Bombs .				130
mines	,	٠	٠, .	221
rockets .				75
W/T sets				53

Ex-parte Decrees against State Governmtat of Jammu and Kashmir

2400. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state.

(a)in how many cases ex-parte decrees have been passed in the Kashmir Valley against the State Government/Stare Governuieijji public Under takings the Jammu and Kasmir Bank by the courts in Jammu and'KasbmiK other'thanthe High' Court;

- (b) whether the Kashmir Bar -Association has passed a resolution prohibiting the advocates to appear on behalf of the Government in any civil and criminal court in the Valley; and
- (c) if so, what action is being taken by the Central Government to set right the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): fa) to (c) The information is being collected and will be laid on the Table of the House.

Arrests in Connection with Terrorism Related Plans

- 2401. SHRI JAGMOHAN: Will (he Minister of HOME AFFAIRS be pleased to state:
- (a) how many persons have been apprehen-.led-arrested/interrogated as suspects accused in terrorism-related. plans to cause bomb explosions and indulge in other acts of subversion and violence since 1st August, 1993:
- (!) whether it is a fact that one Dr. Jalis Ansari of Bombay has been identified as the Kingpin of a group intending to cause large-scale subversion/ terrorisml violence/disturbances in various parts of the country to create panic and instability as a part of the overall plan to weaken India:
- (c) what are the detailed particulars of such cases; and
- (d) what follow-up action has been taken or is being taken by the Union Government/States Government agencies-?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Six cases pertaining to bomb blasts in various parts of. the country having occurred after 31.7.93 are under investigation by the C.B.I. In these cases a total of 20 accused persons have been arrested.

(b) Investigations so far made have, revealed that Dr.. M- Jalies Ansari of , Bombay, who, owes allegiance to an orga--.. nisations cabled Tanzim Islahul .Mussal-... meen' had been organising-bomb blasts.